

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

155. I.A. 246/2023

In

CP. 248(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Vineet Kamal Kedia

Vs.

Ramniranjan Kedia Rent A Car Private Limited

SECTION 213, 272 OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Adv. Shailey Mody for the Petitioner is present.

1. Ld. Counsel for the Petitioner submits that connected matters are coming up for hearing on 04.06.2024 and requested to list this matter on the same day.
2. At the request of the petitioner, list on **04.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)